

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:2207
ANSWERED ON:06.08.2010
PGCIL AGREEMENT WITH PRIVATE DEVELOPERS
Rao Shri Sambasiva Rayapati

Will the Minister of POWER be pleased to state:

- (a) whether the Power Grid Corporation of India Limited (PGCIL) has signed any agreement with the private developers for the setting up of transmission corridors in the country;
- (b) if so, the details thereof; and
- (c) the time by which these transmission corridors are likely to be set up?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF POWER(SHRI BHARATSINH SOLANKI)

(a) & (b) : Power Grid Corporation of India Ltd. (PGCIL) has signed Bulk Power Transmission Agreement (BPTA) with 43 private developers of generation projects in different States as per the terms and conditions notified by the Central Electricity Regulatory Commission. The agreement is for sharing of transmission charges of high capacity transmission corridors identified for transfer of power from the generation projects to the target beneficiaries as part of Long-term Open access.

(c) : It is envisaged that these high capacity transmission corridors shall be commissioned progressively by 2014-15, keeping in view the progress of generating units.